47

Promotion a venues to the stenographers in subordinate offices of the AIR and the Doordarshan

JAGDISH 1283. SHRI PRASAD MATHUR: Will the Minister of IN FORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the senior stenographers in the subordinate offices of the AIR and the Doordarshan have no avenue of promotion as com pared to their counterparts in the CSSS and various cadres in the A.I.R. and the Doordarshan, namely Pro gramme (including News and Staff Artistes), Engineering and Administra tion divisions;
- Government have (b) whether ceived any charter of demands from the All India Radio and Doordarshan Stenogaphers' Association for the im provement of their career prospects in the organisation;
- (c) if so, what are their demands and since when these have been pending and what action Government have taken thereon; and
- (d) what steps are being contemplated to remove the disparities in their career prospects vis-a-vis the promotional avenues available to the CSSS and other cadres of the organisation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Agents engaged by the Shipping: **Corporation of India**

1284. SHRI MURASOLI MARAN: Will the Minister of SHIPPING AND-TRANSPORT be pleased to state:

- (a) whether it is a fact that the Shipping Corporation of India have engaged agents to carry on their business in the major ports in India;
- '(b) if so, what are the details in this regard; and

(c) what are the general terms and conditions of the working of these agents?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir. Except at Bombay and Calcutta, where Shipping Corporation of India has its own agency arrangements, agents are engaged at the other eight major ports.

(b) The detail of the agents engaged by the shipping Corporation of India at major ports in India are as under: -

Name of the I	Port	Name of the Agents
Visakhapatnam		M/s. A. V. Bhanojirow, Caruda Pattabhira - mayya. and Co.
Madras		M/s. KPV Shaik Mohamed Rowther and Co. Private Limited.
Tuticorin	٠	Mis. Preira and Roche Pvt,)) Ltd—For all vessels.
		M/s. Corera Shipping Corporation—For al- ternate Salt and Coal vessels only.
Cochin	•	M/s. Jairam and Sons for liner vessels. M/s. Mahavir and Co. for bulk carriers, OBO's and Tankers.
		M/s. New Dholera - Steamship Co. for Cashew yessels only.
Mangalore		M/s. Cochin Shipping
Marmagoa		M/s. V. S. DEMPO and Pvt. Ltd., for SCI vessels.
1 *		Vessels of erst- while Jayanti Shipping Co. only.
Kandla		M/s. J.M. Baxi and Co.

. M/s. J.M. Baxi and Co.

Paradeep

49

- (1) Agency fees call per per Port-Rs. 225/-.
- (2) Commission on net outward freight-5 per cent (2J per cent for booking and 2£ per cent for servic
 - (3) Commission on import cargo:
- (a) General 50 paise per DWT. cargo (b) Bagged 37 paise per DWT. (c) Bulk 25 paise per ton or 1500 cargo rupees whichever
- For bulk (4) carriers and tankers loading/ior discharging.

The fees payable are on lumpsum basis depending on tonnage of cargo to be discharged or loaded and range from 1250 rupees to a maximum of 3000 rupees per call.

Payment of commission to M/s. K. P. V. Shatk Routher and Company Ltd., Madras by the Shipping Corporation of India

1285. SHRI G. LAKSHMANAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether M/s. K.^P. V Slunk Routher and Company Limited, Madras get any commission or other payment fromj the Shipping Corporation of India for their services:
- (b) if so, what are the details in this regard; and
- (c) what is the amount paid to them during the last three years, year-wise?

THE MINISTER OF STATE IN CHARGE^ OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, sir.

b) and (c) A statement is attached.

Statement

to Questions

- (b) The details are as follows:
- (i) Agency fees per call per Port— Rs.
- (ii) Commission on net outward freight-5 per cent of freight charges (2) per cent for booking and 2£ per cent for servicing).
 - (iii) Commission on import cargo:
- (a) General cargo—50 paise per DŴŤ.
- (b) Bagged cargo—37 paise per DWT.
- (c) Bu?k cargo-25 paise per ton or 1500 rupees whichever is less.
- (iv) For Bulk Carriers and Tankers loading and/or discharging.

The fees payable are on lumpsum basis depending on tonnage of cargo to be discharged or loaded and range from 1250 rupees to a maximum of 3000 rupees per call.

- (v) For passenger vessels they are paid a commission of 7 per cent on salopn passenger fares and 5 per cent on dormitory and bunk class passenger fares on tickets sold by them.
- (vi) M/s. K. P. V. Shaik Mohamed Routher and Co. Pvt. Ltd. (KPVS) are also SCI's contractors for steve-doring at Madras for which they are paid a per ton rate, depending upon the commodity.
 - (vii) M/s. Shaik Mohamed Routher and Co. Pvt. Ltd., are also victualling contractors of SCI. for their passenger vessels plying between Madras and Singapore-

The rates paid to them are as follows:—

1. Cabin Class Passengers..

Rs. 30.73/Day.

Dormitory Passengers...

Rs. 18.60/Day.

3. Bunk/Deck Passengers.

Rs. 16.80/Day.